

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/01171/2014

Chandigarh, this the 2nd day of November, 2015

...

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

...

Dinesh son of late Mohan Singh, Ex Waiter, GPO, Canteen Chandigarh, R/o H. No. 4151/1, B-Block, Adrash Nagar, Naya Gaon, District Mohali (Punjab).

...APPLICANT

BY ADVOCATE: None

VERSUS

1. Union of India through, Secretary Ministry of Communication and I.T. Govt. of India, New Delhi.
2. Chief Postmaster General, Punjab Circle, Sandesh Bhawan, Sector 17-E, Chandigarh.
3. Sr. Superintendent of Post Office, GPO, Chandigarh Division, Sector 17, Chandigarh.

...RESPONDENTS

BY ADVOCATE: SHRI RAM LAL GUPTA

ORDER (Oral)**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER(J):-**

None is appearing for the applicant even on 2nd call. Perusal of the file reveals that none appeared for the applicant on four consecutive dates of hearing, i.e. 14.05.2015, 02.07.2015, 07.08.2015 and 14.08.2015 and thereafter on next two dates of hearing, proxy counsel appeared for the applicant and prayed for adjournment and thereafter today again, none is present for the applicant even on 2nd call.

2. Counsel for the respondents has pointed out that even on 2nd consideration, the applicant did not make the bench-mark for compassionate appointment.

3. It appears that the applicant is no longer interested in prosecuting this O.A. Accordingly the O.A. is dismissed in default and for non-prosecution.

**(JUSTICE L.N. MITTAL)
MEMBER(J)**

**(RAJWANT SANDHU)
MEMBER(A)**

Dated: 30.10.2015
'SK'

02.11.2015